

ITEM NO.113

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6451/2019

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

INSTITUTE OF ADVANCE STUDIES

Respondent(s)

WITH

C.A. No. 6695/2019 (XI-A)

C.A. No. 6467/2019 (XI-A)

C.A. No. 6466/2019 (XI-A)

C.A. No. 1772/2020 (XI-A)

C.A. No. 6473/2019 (XI-A)

C.A. No. 8386-8391/2019 (XVII-A)  
(IA No.148743/2019-CONDONATION OF DELAY IN FILING and IA  
No.148742/2019-STAY APPLICATION)

C.A. No. 6460/2019 (XI-A)

C.A. No. 6452/2019 (XI-A)

C.A. No. 6457/2019 (XI-A)

C.A. No. 6456/2019 (XI-A)

C.A. No. 6462/2019 (XI-A)

C.A. No. 6454/2019 (XI-A)

C.A. No. 6458/2019 (XI-A)

C.A. No. 6453/2019 (XI-A)

C.A. No. 6461/2019 (XI-A)

C.A. No. 6469/2019 (XI-A)

C.A. No. 6459/2019 (XI-A)

C.A. No. 6463/2019 (XI-A)

C.A. No. 6468/2019 (XI-A)

C.A. No. 6471/2019 (XI-A)

C.A. No. 6465/2019 (XI-A)

C.A. No. 6464/2019 (XI-A)

C.A. No. 6470/2019 (XI-A)

C.A. No. 6472/2019 (XI-A)

C.A. No. 6455/2019 (XI-A)

Date : 13-09-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE SANJAY KAROL

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UPON hearing the counsel the Court made the following  
O R D E R

List on 18<sup>th</sup> October, 2023.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)